

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-102
CP No- 22/241/242/ND/2021

IN THE MATTER OF:

Satish Kumar

V/s

Venusstar Hospitality Pvt Ltd

....Applicant

....Respondent

SECTION

U/s 241-242

Order delivered on 02.02.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Since, the documents are not available on the DMS, list on 11.02.2021.

-Sdr

(K.K. VOHRA)
MEMBER (T)

-Sdr

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)